

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3417
TO BE ANSWERED ON THE 21ST MARCH, 2023

PARAMPARAGAT KRISHI VIKAS YOJANA

3417. DR. BEESETTI VENKATA SATYAVATHI:
SHRI ARUN KUMAR SAGAR:
SHRI ASHOK KUMAR RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the Paramparagat Krishi Vikas Yojna (PKVY) had an RE of Rs. 100 crores for the financial year 2021-22;
- (b) if so, the reasons why the AE for the same timeframe was only Rs. 32 crores;
- (c) whether it is a fact that there was no allocation received by Andhra Pradesh under the scheme and if so, the reasons therefor;
- (d) whether the work is being done under the PKVY in the country particularly in Shahjahanpur and Misrikh Parliamentary Constituencies of Uttar Pradesh;
- (e) if so, the details thereof along with the updated status of the said work in the said constituencies as on date; and
- (f) the details of the central allocated funds, its utilization and the number of beneficiaries during the last three years as on date, State and year-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes Sir, the Paramparagat Krishi Vikas Yojna (PKVY) had an RE of Rs. 100 crores for the financial year 2021-22. However, the Actual Expenditure (AE) under PKVY during 2021-22 was Rs 88.58 crores and not Rs 32.00 crores. The pace of release of funds was low owing to non-compliance by the states of the new procedure as per the new guidelines issued by Department of Expenditure, in 2020-21 to electronically capture on real time basis the details about fund utilization, unspent balance, accrued interest, mapping of Single Nodal Agency (SNA)/child Agency on Public Finance Management System (PFMS) portal. States were requested to implement the new guidelines of Ministry of Finance and provide prescribed checklists / undertakings while submitting proposal for release of funds.

Budget estimates are prepared by the department on the basis of actual release in the previous year and the estimated demand in the current year. However, the actual release of funds is dependent upon various enabling conditions like utilization of funds released earlier, submission of Utilization certificate, receipt of physical-financial progress, receipt of matching State share compliance by States /UT's of relevant Government of India guidelines etc. Non fulfillment of enabling conditions adversely affects the release funds to States/ UTs.

Despite regular follow up with State Governments through Video Conferencing and correspondences, most of the States were not able to provide prescribed checklists/undertaking / UCs etc. as per Department of Expenditure, Government of India's guidelines. Surrender of unspent balance and mapping of Single Nodal Agency (SNA) on Public Finance Management System (PFMS) portal were also not completed by States. This led to low AE under PKVY during 2021-22

(c): During 2019-20 to 2020-21, Rs 92.40 crore was released to Andhra Pradesh under PKVY and Rs 7.50 crore was released under BPKP. Since the Andhra Pradesh State did not submit the UC and there was huge unspent balance, neither new area was sanctioned to Andhra Pradesh during 2021-22 nor any fund was released, even though provision of 21.73 Cr was kept for the state of Andhra Pradesh during 2021-22 under BPKP programme. Also the state did not fulfill the criteria/ comply with the guidelines laid down by Ministry of Finance for release of funds.

(d) & (e): Government is implementing Paramparagat Krishi Vikas Yojana (PKVY) since 2015-16 for promotion of organic farming in all the states other-than North Eastern States in the country including Uttar Pradesh. The scheme provides financial assistance for end to end support to farmers engaged in organic farming for various components i.e. from production to processing, certification and marketing and post harvest management support including processing. Training, handholding and capacity building on organic farming are integral part of the scheme.

As per information received from Government of Uttar Pradesh, Project Coordination Unit, Uttar Pradesh Agriculture Support Project (UPDASP), is implementing organic farming under PKVY in Shahjahanpur Parliamentary Constituencies since 2020-21. Total 15 clusters have been formed in 300 ha area comprising 446 farmers. PGS Green and PGS Organic certificates have been issued to all farmers selected under the PKVY scheme in Shahjahanpur. 18 clusters comprising of 783 farmers are being implemented in Kanpur Nagar under Mishrikh Parliamentary Constituency and 783 PGS Green certificates have been issued so far.

(f): The Details of the State-wise allocation, released & expenditure under PKVY scheme during last 3 years is given at Annexure- I and the number of beneficiary under PKVY is given at Annexure – II.

Annexure-I

Details of the State-wise allocation, released & expenditure under PKVY scheme during last 3 years

(Rs in lakh)

S. No.	Name of the State	2019-20			2020-21			2021-22		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	Andhra Pradesh	9484.48	12362.40	12362.40	11291.09	10004.83	0.00	2173.21	0.00	0.00
2	Bihar	387.49	0.00	0.00	1750.99	993.63	722.65	1591.81	0.00	0.00
3	Chhattisgarh	2101.86	0.00	0.00	4825.62	3738.11	2314.29	1924.74	0.00	0.00
4	Gujarat	0.00	666.74	263.01	20.20	10.10	0.00	20.81	0.00	0.00
5	Goa	1040.40	0.00	0.00	1009.80	0.00	0.00	0.00	0.00	0.00
6	Haryana	0.00	0.00	0.00	10.10	5.05	0.00	10.40	0.00	0.00
7	Jharkhand	1823.84	0.00	0.00	1814.76	1836.86	929.48	270.50	0.00	0.00
8	Karnataka	1040.40	80.47	0.00	1030.00	10.10	0.00	20.81	0.00	0.00
9	Kerala	1106.35	0.00	0.00	2905.47	2198.23	1125.59	1809.68	0.00	0.00
10	Madhya Pradesh	5971.26	2581.68	1375.93	8175.34	828.04	0.00	2203.81	0.00	0.00
11	Maharashtra	1300.38	3411.45	3047.12	747.25	20.20	20.20	41.62	0.00	0.00
12	Odisha	1498.18	2225.23	1884.53	2318.87	1886.49	1770.93	618.12	0.00	0.00
13	Punjab	559.06	292.38	292.38	222.16	1582.66	0.00	20.81	221.13	0.00
14	Rajasthan	11097.19	0.00	0.00	10148.49	25.25	25.25	52.02	4048.07	3317.96
15	Tamil Nadu	416.16	468.64	377.43	487.76	439.98	308.94	63.65	0.00	0.00
16	Telangana	684.42	0.00	0.00	1315.14	15.15	0.00	31.21	0.00	0.00
17	Uttar Pradesh	1119.37	322.49	322.49	4703.65	2532.17	2528.77	6229.30	865.56	614.03
18	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Assam	0.00	0.00	0.00	106.03	631.97	0.00	109.24	0.00	0.00
20	Arunachal Pradesh	0.00	0.00	0.00	15.15	7.57	0.00	15.61	0.00	0.00
21	Mizoram	0.00	0.00	0.00	15.15	7.57	0.00	15.61	0.00	0.00
22	Manipur	0.00	0.00	0.00	15.15	7.57	0.00	15.61	0.00	0.00
23	Naqaland	0.00	0.00	0.00	15.15	7.57	7.57	15.61	0.00	0.00
24	Sikkim	0.00	679.00	0.00	15.15	7.57	0.00	15.61	96.39	0.00
25	Tripura	0.00	0.00	0.00	15.15	7.57	0.00	15.61	0.00	0.00
26	Meghalaya	0.00	0.00	0.00	15.15	7.57	0.00	15.61	0.00	0.00
27	Himachal Pradesh	497.33	364.49	227.21	815.19	1166.24	179.87	401.17	0.00	0.00
28	Jammu & Kashmir	78.03	0.00	0.00	109.40	0.00	0.00	34.68	0.00	0.00
29	Uttarakhand	12264.81	4229.43	4229.43	11844.95	9084.61	8769.86	31.21	2953.66	2953.66
30	Andman & Nicobar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Daman & Diu	160.87	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Dadar Naqar	1462.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	Delhi	1462.43	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	Puducherry	92.76	0.00	0.00	67.32	0.00	0.00	0.00	0.00	0.00
35	Chandigarh	225.42	0.00	0.00	218.79	0.00	0.00	0.00	0.00	0.00
36	Lakshadeep	468.18	0.00	0.00	454.41	0.00	0.00	0.00	0.00	0.00
37	Ladakh	0.00	0.00	0.00	877.20	221.85	0.00	918.00	0.00	0.00
	Total	56343.10	27684.40	24381.93	67376.02	37284.51	18703.40	18686.05	8184.81	6885.65

State-wise details of farmers benefitted during 2019-20 to 2021-22 under PKVY scheme

S. No.	Name of the State	No of farmers mobilized
1	Andhra Pradesh	200000
2	Chhattisgarh	50000
3	Goa	25000
4	Jharkhand	37500
5	Karnataka	25000
6	Madhya Pradesh	122400
7	Maharashtra	17500
8	Odisha	39215
9	Punjab	5000
10	Rajasthan	250000
11	Tamil Nadu	10000
12	Uttar Pradesh	25000
13	Himachal Pradesh	3750
14	Uttarakhand	195000
15	Chandigarh	3250
16	Lakshadweep	6750
17	Ladakh	12500
	Total	1027865
1) Funds could not be released to remaining States due to slow progress of the implementation/non utilization of funds.		
2) PKVY scheme also discontinued in NE States since 2018-19		
